GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA UNSTARRED QUESTION No. 733 TO BE ANSWERED ON 02.12.2024

PMEGP IN CURRENT FINANCIAL YEAR

733. SHRI TEJVEER SINGH: DR. MEDHA VISHRAM KULKARNI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of projects that have been set up under the Pradhan Mantri Employment Generation Programme (PMEGP) in the current financial year, along with the total amount of subsidy disbursed;
- (b) the number of employment opportunities generated through these projects, along with a category-wise (women, SC/ST, BC etc.) details of these employment opportunities; and
- (c) the details of the measures being taken by Government to monitor and evaluate the success of micro enterprises set up under this programme?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

(a): The total number of projects that have been set up and Margin Money (MM) subsidy disbursed under Prime Minister's Employment Generation Programme (PMEGP) during the current Financial Year (FY) is given below:

Financial Year	No. of Units Assisted	Margin Money Subsidy disbursed (Rs. Cr.)
2024-25 (As on 27.11.2024)	26,570	1,040.64

(b): The details of category-wise and gender-wise no. of projects assisted under PMEGP and estimated employment generated by these enterprises during FY 2024-25(as on 27.11.2024) are given below:-

Category	No. of Projects	Estimated Employment
SC	4860	38880
ST	2686	21488
OBC	8664	69312
Minority	2587	20696
General	7773	62184
Total	26570	212560

Gender	No. of Project	Estimated Employment
Female	10553	84424
Male	16014	128112
Transgender	3	24
Total	26570	212560

- (c): The following measures are in place to monitor and evaluate the implementation of PMEGP:
 - i. A dedicated portal for tracking the complete process from application till adjustment of Margin Money subsidy into the beneficiary's loan account.
 - ii. A mechanism for physical verification of micro-enterprises set up under PMEGP with geo-tagging of the establishment and its working status.
 - iii. Review meetings with major banks to ensure proper sanctioning of loans and disbursement of margin money.
 - iv. Periodical review meetings with Implementing Agencies (IAs) i.e. State offices of Khadi and Village Industries Commission, State Khadi and Village Industries Boards, State District Industries Centers and financial institutions.
 - v. Meetings by District Level Monitoring Committee (DLMC) in every district to monitor effective implementation of the scheme.
 - vi. Evaluation Studies by third party agencies from time to time for assessing the performance of PMEGP units.
